

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6494
ANSWERED ON:07.05.2003
JOINT VENTURE WITH MALAYSIA
NARESH KUMAR PUGLIA

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government have signed an agreement with Malaysia for three projects in connection with construction of national highways; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (F B.C.KHANDURI)

(a) & (b) Yes, Sir. The Government of India has signed a memorandum of agreement with Government of Malaysia on 19.12.2000 which was later replaced by a concession agreement signed on 27.03.2001 for following three projects:

(i) 4-laning of Tade-Nellore section of NH-5 from Km. 52.8 to Km. 163.6.

(ii) 4-laning of Nandigama-Ibrahimpatnam section on NH-9 from Km. 217 to Km. 252.

(iii) Operation and maintenance of 4-laned section on NH-9 between Vijayawada to Ibrahimpatnam.

The project is being implemented by a Consortium promoted by CIDB Inventures Malaysia, a Government of Malaysia entity. The total project cost agreed to at Rs. 760 crores will be invested by the consortium except an element of grant amounting to Rs. 167.5 crores which shall be provided by NHA. The entire project is to be completed by December, 2003. The concessionaire i.e. CIDB Inventures Malaysia has been awarded a concession period of 30 years including construction period.